GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA STARRED QUESTION NO.415 TO BE ANSWERED ON 28th MARCH, 2025

Setting up of Mega Parks for Promotion of Ayurvedic Products

*415. Dr. Amol Ramsing Kolhe:

Shri Bhaskar Murlidhar Bhagare:

Will the Minister of AYUSH be pleased to state:

(a) the steps taken by the Government to establish mega parks for the production, processing and promotion of Ayurvedic products along with the key objectives of these parks;

(b) the major challenges faced in setting up of these parks and the steps being taken to address these challenges;

(c) whether the Government has conducted any feasibility studies or consultations with stakeholders regarding the establishment of these mega parks and if so, the details thereof and the key findings thereof;

(d) the anticipated impact of these mega parks on the domestic and international market for Ayurvedic products;

(e) the timeline set for operationalizing these mega parks and the strategy for integrating them with existing AYUSH initiatives;

(f) the criteria and parameters used by the Government to select locations for setting up these mega parks;

(g) the measures being implemented to ensure that Ayurvedic products manufactured in these parks adhere to global quality standards; and

(h) whether the State Government of Maharashtra has expressed interest in hosting such parks and if so, the details of proposals received and approvals granted thereto?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) to (h): A statement is laid on the Table of the House

STATEMENT REFRRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 415 FOR 28th MARCH, 2025

(a) to (h) At present, Ministry of Ayush has no plan for establishing Mega Parks for the production, processing and promotion of Ayurvedic products. However, the Government has undertaken the following steps to ensure that Ayurvedic products manufactured in India meet global quality standards:

i. **Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H),** a subordinate office under the Ministry of Ayush lays down the Formulary specifications and Pharmacopoeial Standards for Ayurvedic drugs, which serve as official compendia for ascertaining the Quality Control (identity, purity and strength) of the Ayurvedic drugs, included therein, as per Drugs & Cosmetics Act, 1940 and Rules 1945, thereunder.

ii. The MoU was signed on 22.01.2025 between Pharmacopoeia Commission for Indian Medicine & Homeopathy, Ministry of Ayush and Indonesian Food and Drug Authority of the republic of Indonesia on cooperation in the field of traditional medicine quality assurance.

iii. As per the World Health Organization (WHO) certification scheme, the Central Drugs Standard Control Organization (CDSCO) issues Certification of Pharmaceutical Product (COPP) to herbal drugs of Ayurveda, Siddha and Unani (ASU) medicines for the purpose of export.

iv. Bureau of Indian Standards (BIS), the National Standards Body, a statutory body functioning under the Ministry of Consumer Affairs, Food and Public Distribution, Government of India, BIS took a significant step by establishing a separate technical department for Ayush systems for dedicated focus in Ayush related standardization activity, in September 2022. To guide and oversee the Standardization activities of the department there is an Ayush Division Council. Under this Division Council, there are seven sectional committees, one for each Ayush system. Each committee has its own working groups and panels that focus on standardization of different areas. Till now, BIS has developed **169** standards covering different aspects of Ayush.

v. The Ministry of Ayush, with the support of the Bureau of Indian Standards (BIS), has taken the initiative to establish the International Organization for Standardization (ISO) Technical Committee for Ayurveda and Yoga. This effort has led to the formation of ISO/TC 249/SC 2 for Ayurveda and Yoga under the ISO. The secretariat of new Subcommittee (SC 2) has been assigned to BIS (India).